

(b) whether the cost of project was Rs. 5.30 crores while only Rs. 167 lakhs have been spent so far;

(c) whether rupees one crore was sanctioned in 1979-80 for the project; and

(d) the progress of the project and when the project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes.

(b) The original cost of the project was Rs. 5.30 crores. The present day cost of the project up to Pimpalkoti is, however, estimated as Rs. 8.50 crores. By 31-3-1981 a sum of Rs. 338 lakhs would have been spent.

(c) Yes.

(d) The line upto Pimpalkuti is expected to be ready in 1982;

Railway Medical Services

6128. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) the allocation of Funds by the Ministry towards Preventive side of Railway Medical Services in 1973, 1979 and 1980;

(b) the population in Railway colonies in the above years;

(c) the details of the specific functions of the Sanitary Organisations in Railway Medical Services and the total number of staff in respective categories in Sanitary Organisation in Indian Railways in 1955 and in 1980; and

(d) the number of staff sanctioned for preventive inoculation and vaccination with Division-wise break-up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Allocation of funds towards preventive side was:

1978— Rs. 11,08,91,200/-

1979— Rs. 13,67,86,000/-

1980— Rs. 14,80,79,000/-

(b) 1978 -- Rs. 29,09,555/-

1979— Rs. 30,63,637/-

1980— Rs. 30,13,927/-

(c) The Railway Medical Department functions for maintenance of sanitation in railway colonies and some stations, implementation of P.F.A. Act on the Railways, disinfection and testing supply of potable water, prevention of communicable disease, implementation of national health programmes, school health and health education. The total number of staff on Sanitary organisation was:

1955— 22,807

1980— 27,816

(d) No separate staff sanctioned for preventive inoculation and vaccination. However, the work is carried out by the medical & para-medical staff.

Train Examiners

6129. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the recruitment ratio was actually fixed in the ratio of 80:20 for directly recruited train examiners and promotee train examiners respectively on Northern Railway in terms of General Manager's letter No. 752-E/213(EiiC) dated 30th October, 1954 with effect from 1st April, 1950; and

(b) if not, what was the recruitment ratio fixed at that time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes. However, the percentages for filling up the post of train examiners grade Rs. 425-700 have been revised with effect from 30-10-1972 as under:-

40 per cent by direct recruitment through Railway Service Commission, 20 per cent from intermediate apprentices train examiners and 40 per cent by promotion from rankers.

(b) Does not arise.

Seniority List of Train Examiners

6130. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on Delhi Division of Northern Railway, seniority list of train examiners posted in 1968 and after, has not yet been issued; and

(b) if so, by what time the Administration propose to issue the seniority list of such persons?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). The issue regarding seniority of Train Examiners *vis-a-vis* Assistant Carriage Cleaning Inspectors is pending in the Court of Law. The issue being *suojudice*, no time limit can be fixed.

Confirmation of Probationers on Railways

6131. SHRI SURAJ BHAN: Will the Minister of RAILWAY be pleased to state:

(a) whether it is a fact that according to the extant rules, all persons recruited on probation have to be confirmed on completion of their probation period, unless the period is extended through a specific notification;

(b) if so, whether the above it being implemented in confirmation of probationers on the Railways; and

(c) if not, the system which is being adopted on Railways for confirmation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c). As per extant orders, all Probationary officers of Group A (Class I) Railway Services are confirmed only if they are deemed suitable in all respects which implies that the Probationers must not only have passed all the departmental examinations but that their over-all record must also be deemed satisfactory in all respects.

Seniority of Electrical Chargemen

6132. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the seniority in the cadre of Electrical Chargemen on North-Eastern Railway is fixed in respect of quota laid down for various sources of recruitment viz. direct and promotees in the initial grade;

(b) if so, whether the same principle of reckoning seniority is being followed for other categories of Railwaymen also where recruitment to the initial grade is being made from two or more sources and a specific quota for the same has been laid down; and

(c) if not, the reasons thereof and by what time Government propose to implement the same system of reckoning seniority in other similarly situated categories of railwaymen?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.